

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 4

C.A 620/2022 in CP/261(MB)2022

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **30.11.2022**

NAME OF THE PARTIES: **Classic Promoters And Builders Private limited**
V/s
Matoshree Sahil Infrastructure Private limited

Appearance (via video-conference):

For the Applicant : Appearance not mentioned in the Chat Box

For the Respondent : Appearance Not mentioned in the Chat Box

Section 241(1) Sec. 242(4) Rule 11 of NCLT

ORDER

First Call: Mr. Akshay Doctor, Ld. Counsel for the Applicant is present and seeks short pass over in the matter contending that his Senior Mr. Vikram Nankani (Arguing Counsel) is on his legs before the Hon'ble High Court. In that view of the matter case is pass over.

Second Call: Ld. Arguing Counsel for the Applicant is Present but due to paucity of time the matter could not be called out; hence, list this matter on Board on **05.12.2022**. Registry is directed to retain the position of this matter **High on Board** on the adjourned date.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)

Akash